

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Friday, 09<sup>th</sup> February 2024 at 04.45 p.m. :**

### **I**

The **Hon'ble Shri. Justice Manish Pitale (at Bombay)** will take up the **Criminal Misc. Application No.190 OF 2023 (F) With Criminal Application ( Bail ) NO.349 OF 2021 (F) & Criminal Misc. Application No.191 OF 2023 (F) With Criminal Misc. Application (Bail) No. 478 OF 2021(F), through Video Conferencing**, as per the board notified separately.

### **II**

Necessary arrangement for Video Conferencing is made in the **Court Room No. 6** of this establishment.

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 02.02.2024

Sd/-  
( Ram S. Prabhu Dessai )  
**Registrar (Judicial)**